

High Court of Karnataka,
Bengaluru,
Dated: 22nd February 2024

NOTIFICATION NO. HCKB – 41 / 2024

In modification of earlier Notification No. HCKB – 224/2023 dated 19th December 2023, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from 26th February, 2024 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice H.T.Narendra Prasad	2
3	Hon'ble Mr. Justice V.Srishananda	3
4	Hon'ble Dr. Justice Chillakur Sumalatha	4
5	Hon'ble Mr. Justice G.Basavaraja	5
6	Hon'ble Mr. Justice C.M.Joshi	6
7	Hon'ble Mr. Justice K.V.Aravind	7

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

Date: 22.02.2024

HIGH COURT OF KARNATAKA AT KALABURAGI BENCH

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 26TH FEBRUARY 2024**

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice H.T.Narendra Prasad & Hon'ble Mr. Justice K.V.Aravind</p> <p>All Division Bench matters</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice V.Srishananda</p> <p>All Category of Writ matters (except Service & Labour matters)</p> <p>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Dr. Justice Chillakur Sumalatha</p> <p>Miscellaneous First Appeals</p> <p>- Admissions, Orders and Final Hearing</p> <p>Writ Petition (Service and Labour)</p> <p>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>

4	Hon'ble Mr. Justice G.Basavaraja All Category of Civil matters (except MFAs) - Preliminary Hearing/Admissions, Orders and Final Hearing Specially assigned cases	Physical hearing / Video Conferencing (optional)
5	Hon'ble Mr.Justice C.M.Joshi All Category of Criminal matters - Admissions, Orders and Final Hearing Thursday and Friday at 2.30 PM RSAs – Final Hearing as per Advance List No.I Specially assigned cases	Physical hearing / Video Conferencing (optional)

PART B

**HIGH COURT OF KARNATAKA
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	Hon'ble Mr. Justice H.T.Narendra Prasad Writ Petitions (GM)
2	Hon'ble Mr. Justice K.V.Aravind Writ Petitions (GM-CPC)

NOTES:

- 1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - a) All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
 - b) All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
 - c) All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-

**(M.Chandrashekar Reddy)
Registrar (Judicial)**

Date: 22.02.2024

ADVANCE LIST - RSA			
HIGH COURT OF KARNATAKA, KALABURAGI BENCH			
STATEMENT OF RSA FINAL HEARING			
Sl.No.	CASE No. & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	RSA-7220/2009	UMESH V. MAMADAPUR	SMT. RATNA N. SHIVAYOGIMATH
2	RSA-7332/2012	B.D.HANGARKI	GANESH S.KALBURAGI
3	RSA-7029/2013	RAVINDRA REDDY	UMESH V. MAMADAPUR
4	RSA-7036/2013	GANESH S.KALBURAGI	G.G.CHAGASHETTI & I.R.BIRADAR
5	RSA-7073/2013 C/W RSA-7072/2013	GANESH S.KALBURAGI	RAVI B.PATIL
6	RSA-7096/2013	G.G.CHAGASHETTI	ADV. FOR R-1 (DESIGNATED AS SENIOR COUNSEL)
7	RSA-7133/2013	D.P.AMBEKAR	P.S.PATIL
8	RSA-7135/2013 C/W RSA-7186/2013	ASHOK R. KALYANSHETTY & S.S.MAMDAPUR	VINAYAK APTE
9	RSA-7143/2013	GANESH S.KALBURAGI	GOVT. ADVOCATE
10	RSA-7146/2013	B.D.HANGARKI	GANESH S.KALBURAGI
11	RSA-7174/2013	RATNA N.SHIVAYOGIMATH	SHIVANAND PATIL
12	RSA-7179/2013	A.VIJAYKUMAR	NOTICE DISPENSED WITH
13	RSA-7181/2013	HARSHAVARDHAN R.MALIPATIL	UMESH V.MAMADAPUR SANJEEV KUMAR C.PATIL
14	RSA-7207/2013	SHIVAKUMAR KALLOOR	SACHIN M. MAHAJAN
15	RSA-7212/2013	V.K.NAYAK	N.S.DESHPANDE
16	RSA-7217/2013	MEER MOHAMMADALI	SACHIN M. MAHAJAN
17	RSA-7249/2013	VINAYAK APTE	RAMCHANDRA.K
18	RSA-7265/2013	G.S.BIRADAR & V.G.BIRADAR	GANESH S.KALBURAGI
19	RSA-7266/2013	(DESIGNATED AS SENIOR COUNSEL)	RESPONDENTS SERVED

Sl.No.	CASE No. & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
20	RSA-7278/2013	GANESH S.KALBURAGI	G.G.CHAGASHETTI, SANJEEV KUMAR C. PATIL (NOC NOT OBTAINED)
21	RSA-7314/2013	K.A.KALABURAGI	R.V.NADAGOUDA
22	RSA-7317/2013	R.S.SIDHAPURKER	RAVINDRA INJALLIKAR
23	RSA-7337/2013	LIYAQAT FAREED USTAD	SHARANGOUDA V.PATIL
24	RSA-7338/2013	(DESIGNATED AS SENIOR COUNSEL)	GANESH NAIK & A.S.RAWOOR
25	RSA-7375/2013	VINAYAK APTE	SACHIN M. MAHAJAN
26	RSA-7401/2013	CHAITANYAKUMAR C.M	J.AUGUSTIN
27	RSA-7414/2013	SACHIN M.MAHAJAN	MEER MOHAMMAD ALI
28	RSA-7440/2013	GANESH S.KALBURAGI	VINAYAK APTE
29	RSA-7473/2013	M.A.JAGIRDAR	S.S.MAMADAPUR
30	RSA-7478/2013	B.D.HANGARKI	S.R.KADLOOR
31	RSA-7483/2013	VINAYAK APTE	B.D.HANGARKI
32	RSA-200029/2014	SHIVANAND PATIL	GANESH NAIK
33	RSA-200030/2014	R.S.SIDHAPURKER	ANANTH S. JAHAGIRDAR R-1
34	RSA-200044/2014	HARSHAVARDHAN R.MALIPATIL	K.M.GHATE
35	RSA-200058/2014	PRAKASH YELI	G.B.YADAV
36	RSA-200074/2014	BASAVARAJ M. POLICE PATIL	B.D.HANGARKI
37	RSA-200118/2014 C/W RFA 5005/2010	SACHIN M.MAHAJAN	S.R.KADLOOR
38	RSA-200144/2014	B.D.HANGARKI	CHAITANYAKUMAR C.M
39	RSA 200188/2014	VIKRAM VIJAYKUMAR	(DESIGNATED AS SENIOR COUNSEL)
40	RSA-200193/2014	SHIVANAND PATIL	DEEPAK V. BARAD
41	RSA-200197/2014 C/W RSA 200196/204	HEMA L.K	R.S.SIDHAPURKER

Sl.No.	CASE No. & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
42	RSA-200205/2014	UMESH V. MAMADAPUR	SANGANAGOUDA V. BIRADAR
43	RSA-200225/2014	S.S.MAMADAPUR	R.S.SIDHAPURKER
44	RSA-200238/2014	I.R.BIRADAR AND G.G.CHAGASHETTI	HARSHAVARDHAN R.MALIPATIL
45	RSA-200260/2014	J. AUGUSTIN	R.V.NADAGOUDA
46	RSA-200270/2014	R.S.SIDHAPURKER	K.N.TIMMAPUR
47	RSA-200318/2014	V.K.NAYAK & JAYANANDAYYA	R.S.SIDHAPURKER
48	RSA-200390/2014	GOVT.ADVOCATE	DEEPAK V. BARAD C/R-1 & RAVI B.PATIL R2 & R4(i)
49	RSA-200408/2014	SHIVANAND PATIL	SACHIN M. MAHAJAN
50	RSA-200412/2014	BASAVARAJ KAREDDY	RESPONDENT SERVED